

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART I, SECTION I)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
NEW DELHI**

PUBLIC NOTICE NO. 92 /(RE 2008) 2004-09 Dated: 13.10.2008

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-09, Director General of Foreign Trade hereby makes the following amendment in the Handbook of Procedures (Vol I):

In last line of Para 6.5.2, the words and figure “3 working days” shall be substituted by the words and figure “7 working days”.

This issues in public interest.

**(R.S.GUJRAL)
DIRECTOR GENERAL OF FOREIGN TRADE AND
EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA**

(Issued from F. No. 01/92/180/99/AM 09 PC VI)

**₹ÉÉ®iÉ °É®BÉÉÉ®
´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉãÉªÉ
´ÉÉÉÊhÉVªÉ ÉÊ´É£ÉÉMÉ
ÉÊ´Énã¶É BªÉÉ{ÉÉ® àÉcÉÉÊxÉnã¶ÉÉãÉªÉ**

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ. 92 (+ÉÉ®.<Ç 2008)/(2004-2009)

xÉ<Ç ÉÊnããÉÉÒ, ÉÊnxÉÉÆBÉE& 13 +ÉBÉDiÉÝ²É®, 2008

ÉÊ´Énä¶É BªÉÉ{ÉÉ® xÉÉÒÉÊiÉ, 2004-2009 BÉEä {Éè®ÉOÉÉ{ÉE 2.4 BÉEä iÉciÉ |ÉnkÉ ¶ÉÉÎBÉDiÉªÉÉä BÉEE |
ÉªÉÉäMÉ BÉE®iÉä cÖA àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ´Énä¶É BªÉÉ{ÉÉ®, AiÉnÂuÉ®É, |ÉÉÊµÉEªÉÉ {ÉÖ°iÉBÉE, JÉhb-1 àÉä
ÉÊxÉàxÉÉÊäÉÉÊJÉiÉ °ÉÆ¶ÉÉävÉxÉ BÉE®iÉä cé :

{Éè®É 6.5.2 BÉEEÒ +ÉÉÎxiÉàÉ {ÉÆÉÎBÉDiÉ àÉä, "3 BÉEEªÉÇ ÉÊn´É°É" ¶ÉçnÉä +ÉÉè® +ÉÆBÉE BÉEEä
"7 BÉEEªÉÇ ÉÊn´É°É" ¶ÉçnÉä +ÉÉè® +ÉÆBÉE °Éä |ÉÉÊiÉ°iÉÉÉÊ {ÉiÉ ÉÊBÉEªÉÉ VÉÉAMÉÉ *

2. <°Éä äÉÉäBÉEEÊciÉ àÉä VÉÉ®ÉÒ ÉÊBÉEªÉÉ VÉÉiÉÉ cè *

(+ÉÉ®0 A°É0 MÉÖVÉ®ÉäÉ)
àÉcÉÉÊxÉnä¶ÉBÉE ÉÊ´Énä¶É BªÉÉ{ÉÉ®
A´ÉÆ {ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉEE®

({ÉEE<āÉ °ÉÆ0 01/92/180/99/A AàÉ09/{ÉÉÒ°ÉÉÒ-6 °Éä VÉÉ®ÉÒ)